

ITEM NO.21

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (C) No. 456/2022

DR. JAYA THAKUR

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

WITH

W.P.(C) No. 274/2022 (PIL-W)
(FOR ADMISSION)

W.P.(C) No. 14/2022 (PIL-W)
(FOR ADMISSION and IA No.2957/2022-GRANT OF INTERIM RELIEF)

W.P.(C) No. 1307/2021 (PIL-W)
(FOR ADMISSION and IA No.156180/2021-STAY APPLICATION)

W.P.(C) No. 1272/2021 (PIL-W)
(FOR ADMISSION and IA No.150684/2021-EX-PARTE AD-INTERIM RELIEF)

W.P.(C) No. 1274/2021 (PIL-W)
(FOR ADMISSION and IA No.151370/2021-GRANT OF INTERIM RELIEF and IA No.151371/2021-EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 1330/2021 (PIL-W)
(FOR ADMISSION and IA No.158811/2021-GRANT OF INTERIM RELIEF)

W.P.(C) No. 1271/2021 (PIL-W)
(FOR ADMISSION and IA No.150650/2021-PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 02-08-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE KRISHNA MURARI
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Braj Kishore Mishra, AOR
Mr. Abhishek Yadav, Adv.

Mr. S. Naved, Adv.
Mr. Aakarsh Kamra, AOR

Mr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Muhammad Ali Khan, Adv.
Mr. Shariq Abbasi, Adv.
Mr. Abishek Jebaraj, AOR
Mr. Omar Hoda, Adv.
Mr. Imroz Alam, Adv.
Ms. Eesha Bakshi, Adv.
Mr. Kamran Khan, Adv.
Ms. Ashima Chauhan, Adv.

Mr. Gopal Sankaranarayanan, Sr. Adv.
Ms. Tanya Srivastava, Adv.
Mr. Shrutanjaya Bhardwaj, Adv.
Ms. Nupur Kumar, AOR

Mr. Manohar Lal Sharma,
Petitioner-in-person
Ms. Suman, Adv.

Mr. Varun Thakur, Adv.
Mr. Shashank Ratnoo, Adv.
Mr. Varinder Kumar Sharma, AOR

Mr. Sanjay Ghose, Sr. Adv.
Mr. Vishaal Jogdand, Adv.
Mr. Sharangauda Patil, Adv.
Mr. Randhir Kumar Ojha, AOR

For Respondent(s)

**UPON hearing the counsel the Court made the following
O R D E R**

1. Heard Mr. Manohar Lal Sharma, petitioner-in-person as well as learned senior counsel appearing for the parties.
2. Issue notice returnable after ten days.
3. Dasti service, in addition, is permitted.

**(RAJNI MUKHI)
COURT MASTER (SH)**

**(R.S. NARAYANAN)
COURT MASTER (NSH)**